



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MACApp./116/2011	SMT. ANJALI SARKAR <b>Versus</b> PRADIP RABIDAS and ANR	MS.B DEKA MRSR BORA	
2	MACApp./630/2017	SRI NAYAN JYOTI DAS <b>Versus</b> SRI MANIK BASUMATARY and 2 ORS	MR.P SUNDI	MISS. M BORAH MR. B B BORAH MS L BARUAH
3	MACApp./267/2018	WAHAB ALI <b>Versus</b> SANOWAR HUSSAIN	MR. A R AGARWALA	MS S MOCHAHARI MS. M CHOUDHURY MR I HASSAN MR. C SHARMA MS M GAZLOO
4	MACApp./270/2018	RANJIT BARMAN <b>Versus</b> THE RELIANCE GENERAL INSURANCE COMPANY	MR. R BORUAH	MR S DAS (R3) MR. A J SAIKIA (R1) MR N N BHUYAN (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
5	MACApp./579/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI SANJIB KUMAR SHARMA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

LEAVE NOTE OF ADVOCATES FOR 12/11/2020

1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020
4)	MR G BORDOLOI	12-11-2020	To	07-12-2020
5)	MR. M K BORAH	12-11-2020	To	22-11-2020



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**[AT 11:30 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 112**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	WP(C)/419/2019	LOGISTIC TRANSPORT OF INDIA PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, POWER GRID
2	WP(C)/6069/2019	M/S. BALAJI TRADING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M B KATAKI	SC, CO OP
3	WP(C)/9466/2019	MAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. M HUSSAIN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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**[AT 11:30 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	Crl.Rev.P./132/2009 WITH LCR 1 FILE	SHRI PRANAB KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR.J SHARMA MR.B CHAKRABORTY MS.D DEKA MR.A HAZARIKA MR.G KAKATI MRS.K M TALUKDAR MRS.S D BHUYAN MR.U BHUYAN	PP, ASSAM
2	Crl.Rev.P./333/2009 WITH LCR 4 FILES & 1 REGISTER	BHARAT CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
3	Crl.Pet./369/2013	MRIDUL SHARMA and ANR <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MS.G DEKA MR.S SAHU MR.N N JHA	GA, AP
4	I.A.(Crl.)/11/2018 <b>in</b> Crl.Rev.P./5/2018	HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./5/2018	HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR. B BURAGOHAIN	MR PP, ASSAM
5	Crl.Pet./887/2019	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM

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